

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

OA No. 347 of 1998

Friday, this the 6th day of March, 1998

CORAM

HON'BLE MR. A.M. SIVADAS, JUDICIAL MEMBER
HON'BLE MR. S.K. GHOSAL, ADMINISTRATIVE MEMBER

1. Manjumol C.P,
Parattu House (West),
Puzhavathu PO,
Changanacherry. .. Applicant

By Advocate Mr. PC Sebastian

Versus

1. The Superintendent of Post Offices,
Changanacherry Division,
Changanacherry.

2. The Postmaster General,
Central Region,
Kochi - 682016 .. Respondents

By Advocate Mr. TPM Ibrahim Khan, SCGSC

The application having been heard on 6-3-1998, the
Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR. A.M. SIVADAS, JUDICIAL MEMBER

The applicant seeks to quash A-1, to declare that
she is entitled to be considered for selection to the post
of Extra Departmental Branch Postmaster, Puthenchantha
post office along with the candidates sponsored by the
Employment Exchange though her name has not been sponsored
by the Employment Exchange, and to direct the 1st respondent
to consider her also in the interview to be held for the
post of Extra Departmental Branch Postmaster, Puthenchantha
post office on 13-3-1998.

2. The applicant having come to know that there is a
vacancy for the post of Extra Departmental Branch Postmaster,

contd..2.

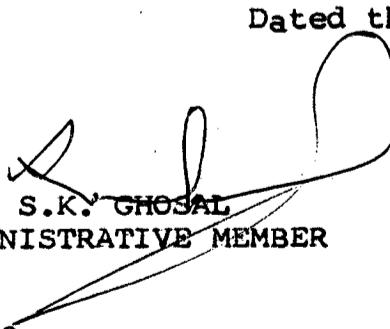
Puthenchantha post office submitted an application before the 1st respondent as per A-3 dated 9-1-1998. The 1st respondent as per A-1 dated 14-1-1998 informed the applicant that she cannot be considered for the said post since selection is to be made only from among the candidates sponsored by the Employment Exchange.

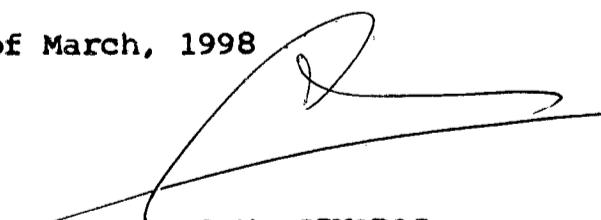
3. In the light of the dictum laid down by the Apex Court in Excise Superintendent, Malkapatnam, Krishna District Vs. KBN Visweshwara Rao & Others, (1996) 6 SCC 216, selection need not be confined only to those candidates who have sponsored by the Employment Exchange. So, the applicant is also to be considered, if she is otherwise qualified, along with other candidates. That being so, A-1 is liable to be quashed.

4. Accordingly, the original application is allowed quashing A-1 dated 14-1-98 and directing the 1st respondent to consider the applicant also, if she is otherwise qualified, for the post of Extra Departmental Branch Postmaster, Puthenchantha post office along with other candidates in the interview to be held on 13-3-1998 or on any other date to which it is adjourned. No costs.

5. Learned counsel appearing for the respondents submits that he will forward a copy of the application and a copy of this order to the 1st respondent for compliance. We record the submission.

Dated the 6th of March, 1998


S.K. GHOSAL
ADMINISTRATIVE MEMBER


A.M. SIVADAS
JUDICIAL MEMBER

LIST OF ANNEXURES

1. Annexure A1: Letter No.B/14-84/93 dated 14.1.1998 issued by the Ist respondent.
2. Annexure A3: Representation dated 9.1.98 from the Applicant to the Ist respondent.

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